

W. P (C) No. 1743 of 2018

16. 05.08.2019

Learned counsel for the petitioner has filed rejoinder affidavit. Learned counsel for the State prays for time.

The matter to come up on 23.09.2019.

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(K.S. Jhaveri)
Chief Justice

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(K.R. Mohapatra)
Judge